

(S-5)

(A)

O.A. 645/96.

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
8	29/10/97	<p>Time till 12/11/97 is granted to file requests. If the requests are filed by 12/11/97, then notice be issued as ordered on 7.8.97.</p> <p style="text-align: right;">S/ Sum Vice Chairman 29.10.97</p>	<p>order to maintain Four copies of MA 432/97 and O.A. 645/96 has to be filed.</p> <p style="text-align: right;">forward</p>
9	13/11/97	<p>Registry is directed to prepare the copies of MA 432/97 and notice be issued as ordered earlier.</p> <p style="text-align: right;">S/ Sum Vice Chairman 13/11/97</p>	<p>order dt. 19.8.97</p> <p>None appears. Requisite in pursuance to one dt. 7.8.97 be filed by one week postive</p> <p style="text-align: right;">S REGR</p> <p>Required for issue of notice not filed.</p> <p style="text-align: right;">1.8.98 R&R.</p>